on the evolving security environment and appropriate steps are taken to defend our national interests.

#### [Translation]

## Smuggling of Cows on Indo-Pak Border

1438. SHRI RATILAL VARMA:
SHRI DEVI BUX SINGH:
SHRIMATI BHAVNA
CHIKHALIA:

DR. RAMESH CHANDRA TOMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of incidents of smuggling of cows which took place on Indo-Pak border during each of the last three years;
- (b) the number of persons arrested/ killed in this connection during the said period;
- (c) whether smuggling of cows has increased considerably during the recent months; and
- (d) if so, the remedial measures taken/ being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (d) The information is being collected and will be laid on the Table of the House.

## (English)

#### **Review of Prohibition Laws**

1440. SHRI MOHAN SINGH: SHRI DEVENDRA PARASAD YADAV:

## SHRI RAJNATH SONKAR SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any review of the existing prohibition laws has been made by the Union Government to prevent the production and marketing of spurious liquor; and
- (b) if so, the steps contemplated by the Government to make the laws more stringent?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTEROF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) and (b), in order to prevent the production and marketing of spurious liquor, the Government of India issued instructions on 14th November, 1991 to all State Drug Controllers to carry out in-depth inspections of all manufacturing firms o a priority basis. The permission for use of rectified spirit in place of 'Parsonaa' has also been withdrawn by correcting the Ayurvedic Formulary of India (Part-I). The Ministry of Health has also informed that further action is contemplated to restrict the size of packing and alcoholic content in such of those drugs that are likely to be misused as alcoholic beverages.

## Sri Lankan Refugees

1441. DR. V. RAJESWARAN:
SHRI R. DHANUSKODI
ATHITHAN:
SHRI K.H. MUNIYAPPA:
SHRI V. KRISHNA RAO:

Will the Minster of EXTERNAL AFFAIRS be pleased to state:

(a) the number of refugees who do not wish to return to Sri-Lanka; and

. . . .

SHRIMATI KRISHENDRA

· (b) the stand taken by the Government in dealing with such refugees?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b). The repatriation of refugees to Sri Lanka is based on their willingness to return to their country. Out of 110,930 refugees residing in camps in Tamil Nadu surveyed so far, 30,468 have indicated their willingness to return. Upto 26th February, 4569 have been voluntarily repatriated to Sri Lanka. Those who have not conveyed willingness to return, continue to remain in India.

# **Abolition of NCRB and BPRD**

- 1442. SHRI HANNAN MOLLAH: WIII the Minister of HOME AFFAIRS be pleased to state:
  - (a) whether the Government propose to abolish the National Crime Records Bureau (NCRB) and the Bureau of Police Research and Development (BPRD); and
  - (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE **MINISTRY OF PARLIAMENTARY AFFAIRS** AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) and (b). There is no proposal to sholish the National Crime Record Bureau and the Bureau of Police Research & Development, under considerations of the government, at present.

## **LPG** Connections

1443. SHRIMATI RITA VERMA: SHRIMATI **CHANDRA** PRABHA URS:

KAUR (DEEPA): SHRI RAMESHWAR PATI-DAR: SHRIMATI SUMITRA MA-HAJAN. SHRI BHUWAN CHANDRA KHANDURI:

SHRI **CHETAN** P.S. CHAUHAN:

SHRI HARISINH CHAVDA SHRI **PRATAPRAO** B. BHONSLE:

SHRIMATI **MAHENDRA** KI IMARI:

SHRI KASHIRAM RANA: SHRI NAWAL KISHORE RAI: SHRI BHAGWAN SHANKAR RAWAT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of persons on the waiting list for LPG connections as on December 31. 1991 State-wise
- (b) the number of new connections released during 1991, State-wise; and
- (c) the time by which the waiting lists are likely to be cleared?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b), Information is given in the attached statement

(c) Efforts are on to give LPG connection to as many applicants as early as pos-ماطند.